

Nandlal Shah, Managing Trustee of Satyanarayan Temple, Ahmedabad.

(2) Order No. VCT-2875/3521-V, dated the 26th February, 1975 in the case of Shri Shermiya Husenmiya of Panchasar, Taluka Vankaner in the District of Rajkot.

(3) Order No. VCT-1874/Con 3956-V, dated the 10th March, 1975 in the case of Kundla Taluka Gram Seva Mandal, Savarkundla in the District of Bhavnagar.

(4) Order No. VCT-3074 79605, dated the 12th March, 1975 in the case of Shri Parvatnagar Co-operative Housing Society Nanavrachha, Taluka Choriyasi, District Surat.

(5) Order No. VCT-RG.44/74, dated 24th February, 1975 in the case of Shri Chhotubhai Babarbai of village Junjwa, Taluka Bulsar in the District of Bulsar.

(6) Order No. CH/VCT-RG-8/74, dated the 7th March, 1975, in the case of Atul Products Limited, Atul, Taluka Bulsar, District Bulsar.

(7) Order No. VCT-Land/Cast No. 70, dated the 20th February, 1975, in the case of M/s Variya Serimax Industry, Wankaner, Taluka Bardoli, in the District of Rajkot.

(8) Order No. VCT-SR/5 74, dated the 24th February, 1975, in the case of M/s. Mahamad Gosla & Brothers of village Kadod Taluka Bardoli, in the District of Surat.

(9) Order No. VCT-SR/79/74, dated the 24th February, 1975, in the case of M/s. Rangildas Maneklal's Firm, Surat.

(10) Order No. VCT-SR/54 74, dated the 24th February, 1975, in the case of Shri Jiyaulhak Abdulla Banarasi of Surat.

(11) Order No. VCT-SR/V/7/74, dated the 24th February, 1975, in the case of Surat Jilla Poultry Farm, Surat.

(12) Order No. VCT-WS/3707, dated 12th March, 1975, in the case of Zalawad Ceramics Private Limited, Surendranagar.

(13) Order No. LND/VCT/11, dated the 7th March, 1975 in the case of Shri Tembubha Hathising of village Vartej Taluka Bhavnagar in the District of Bhavnagar.

(14) Order No. A/Jamin-2, VCT, dated the 10th March, 1975 in the case of Shri Jamadar Akbarmahmad Nirmahmad & others of village Ambetha Taluka Palanpur in the District of Palanpur.

(b) A statement (Hindi and English versions) showing (i) reasons for delay in laying the above Orders and (ii) for not laying the Hindi versions thereof. [Placed in Library See No. LT-9348/75].

13.19 hrs

RE ADJOURNMENT MOTIONS—  
Contd.

SHRI JYOTIRMOY BOSU: (Diamond Harbour): Sir, I have given you a motion in writing urging the House unanimously to condemn the murderous attack on Shri Jayaprakash Narayan. That has to be put before the House and we shall do the needful. Kindly allow that

MR. SPEAKER: You give a motion while I am sitting here. Then, you ask me to straightway put it. After all, the motions should be under some rules.

SHRI SHYAMNANDAN MISHRA: (Begusarai): But, on that day, the motion was flung on the House all too suddenly.

MR SPEAKER Now, if this comes and if this is to be dealt with in an off hand manner, that too is bad

SHRI SHYAMNANDAN MISHRA

Lest you be taken by surprise towards the evening, may I tell you that as grave injustice and discrimination is practised in this matter, we would not like to be a party to it and we will just now stage a walk-out in protest, but this is not going to be the end of the matter. Towards the evening the House may be confronted with a graver situation than this. With these words, we are walking out against your ruling.

At this stage, some hon Members left the House

MR SPEAKER I am very sorry they did not follow the spirit of my ruling which is accommodating

SHRI INDRAJIT GUPTA (Alipore) Anyway you have kept mine pending

MR SPEAKER You cannot commit me to that—You can imagine the plight of the Speaker!

13 21 hrs

PAPERS LAID ON THE TABLE—  
contd

REVIEW & ANNUAL REPORT OF WATER AND POWER DEVELOPMENT CONSULTANCY SERVICES (INDIA) LTD., FOR 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

(1) Review by the Government on the working of the Water and

Power Development Consultancy Services (India) Limited, New Delhi, for the year 1973-74.

(ii) Annual Report of the Water and Power Development Consultancy Services (India) Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No LT-9349/75]

ANNUAL REPORTS OF TECHNICAL TEACHERS TRAINING INSTITUTE, IIT, BANGALORE AND KHUDA BAKSH ORIENTAL PUBLIC LIBRARY FOR 1973-74 AND 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D P YADAV) I beg to lay on the Table

(1) A copy each of the following Reports (Hindi and English versions)

(i) Annual Report of the Technical Teachers Training Institute (Eastern Region) Calcutta, for the year 1973-74

(ii) Annual Report of the Technical Teachers' Training Institute (Western Region) Bhopal, for the year 1973-74

(iii) Annual Report of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1973-74

(iv) Annual Report of the Technical Teachers' Training Institute (Southern Region) Madras, for the year 1973-74 [Placed in Library See No LT-9350/75].

(2) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science, Bangalore